

**THE MINISTER OF STATE IN THE  
MINISTRY OF PETROLEUM AND  
CHEMICALS (SHRI DALBIR SINGH) :**

(a) to (c). The Government of Andhra Pradesh informed the Government of India in May 1971 that "some of the sugar factories have a grievance that they are not getting fair price from the State Trading Corporation in respect of the molasses released for export outside the country. Price paid by them is stated to be less than the open market price prevailing in the country." As requested by them, this matter was included in the subjects for discussion by the Central Molasses Board in June 1971. On examination it was noted that if State Trading Corporation can reduce intermediary costs, such as transport, shortage, inspection etc., it could offer better prices to sugar factories.

**Production of Molasses by Cooperative  
Sugar Industries**

5917. SHRI D. K. PANDA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the total quantity of molasses produced by the Co-operative Sugar Industries in India last year State-wise ?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF PETROLEUM AND  
CHEMICALS : (SHRI DALBIR SINGH) :**  
The production of molasses by the Co-operative Sugar Industries in the country during the sugar season 1969-70 is given below :

Name of the State	Quantity (in tonnes)
Andhra Pradesh	56,000
Assam	5,000
Bihar	1,000
Gujarat	49,000
Haryana	15,000
Kerala	8,000
Maharashtra	2,72,000
Mysore	51,000
Orissa	7,000
Punjab	23,000
Rajasthan	1,000
Tamil Nadu	61,000
Uttar Pradesh	41,000
<b>Total</b>	<b>3,90,000</b>

**Nutritional Level Scheme in India**

5918. SHRI K. C. PANDEY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that the Nutritional level of an average Indian compares far unsatisfactory with Pakistan, Australia, U.S.A., Japan U.S.S.R., and U.K. ; and

(b) whether any specific scheme is likely to be introduced to increase the nutritional level in India.

**THE DEPUTY MINISTER IN  
THE MINISTRY OF HEALTH AND  
FAMILY PLANNING (SHRI A. K.  
KISKU) :** (a) The information on the *per capita* per day availability of calories and protein as compared to that of other countries referred to is as follows :—

Country	Year to which date relate	Per capita per day availability	
		Calories (numbers)	Protein (Gram)
1. U.S.A.	1968	3240	96.1
2. U.S.S.R.	1964-66	3150	91.5
3. U.K.	1968-69	3180	88.0
4. Japan	1968	2460	75.7
5. Pakistan	1967-68	2230	50.6
6. India	1969	1965	50.7

(b) More food is the first step towards better nutrition. Nation-wide endeavour to develop agriculture alongwith animal husbandry and fisheries must be regarded as the base of all efforts in nutrition. The rapid application of modern science and technology for the development and popularisation of subsidiary, supplementary and protective food schemes such as production of balahar, weaning food, fortification of wheat products, development of protein isolate and protein isolate toned milk oil seed flours etc. initiated by the Government of India envisage a gradual removal of nutritional deficiency in India.

केन्द्रीय लोक निर्माण विभाग में नैमित्तिक कर्मचारियों के वेतनमान और जवका विनियमकीकरण

5919. श्री बलराज प्रवाल : क्या निर्माण और आवास मंत्री यह बताते की हुपा करे :  
(क) क्या केन्द्रीय लोक निर्माण विभाग में

काम कर रहे श्रमिकों के वेतनमान निर्धारित हैं ;

(ख) क्या वहाँ निरन्तर कुछ समय काम करने के बाद उन्हें स्वतः ही मासिक भ्रष्टाचार पर काम करने वाले श्रमिकों का दर्जा प्राप्त हो जाता है ;

(ग) यदि हां, उनके निर्धारित वेतनमान क्या हैं और कितनी मात्रा के बाद उन्हें मासिक भ्रष्टाचार पर काम करने वाले श्रमिकों का दर्जा प्राप्त हो जाता है ;

(घ) क्या उन नैमित्तिक/दैनिक श्रमिकों को रोजगार दफ्तर के माध्यम से नहीं बुलाया जाता है ; और

(ङ) यदि हां, तो इसके क्या कारण हैं ?

निर्माण और भ्रष्टाचार मन्त्रालय में राज्य मन्त्री (श्री झा० के० गुजराल) : (क) केन्द्रीय लोक निर्माण विभाग के मस्टर रोल के मजदूर दैनिक मजदूरी के कामगार हैं जिन्हें मिनिमम वेजिज एक्ट, 1948 के अधीन निर्धारित दरों के अनुसार भ्रष्टाचारी की जाती है ।

(ख) जी, नहीं ।

(ग) प्रश्न ही नहीं उठता ।

(घ) केन्द्रीय लोक निर्माण विभाग के मस्टर-रोल के श्रमिकों की भर्ती रोजगार कार्यालय के माध्यम से की जाती है ।

(ङ) प्रश्न ही नहीं उठता ।

Purchase of Land in Goa by M/s. Zuari Agro-Chemicals for Setting up a Factory

5920. SHRI ERASMO DE SEQUEIRA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the price at which land was purchased for setting up the factory of Messrs Zuari Agro-Chemicals from the Comunidade of Sancoale in Goa with the necessary prior sanction of Goa Government ; and

(b) the price of other land in the same area purchased almost at the same time by the same purchaser ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :

(a) According to the information furnished by M/s. Zuari Agro-Chemicals Ltd. 499.95 Hectares of land had with the approval of the Goa Administration been previously obtained on perpetual lease by M/s. Bigla Gwalior Pvt. Ltd., from Sancoale Comunidade. Subsequently M/s. Zuari Agro Chemicals Ltd. obtained free hold rights on this land on payment of Rs. 10.32 lakhs, being 20 years' rental therefor.

(b) Following pieces of lands forming pockets in the total area and essential for the factory construction were negotiated and purchased by M/s. Zuari Agro Chemicals Ltd. for prices shown against each, including compensation for compound walls, standing crops, and trees etc.

Area (hectares)	Consideration
	Rs.
5.2352	52,352
4.6980	91,380
1.9916	19,916
4.3590	65,385
13.9530	2,10,575
22.7348	2,95,552

Proposal to ban Remittances by Foreign Oil Companies

5921. SHRI BHOGENDRA JHA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government propose to ban the remittances by the foreign oil companies in the form of foreign exchange ; and

(b) if not, the reasons therefor ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :

(a) and (b). While it is not proposed to ban remittances by the foreign oil companies, Government reserves the right to look into the propriety of specific amounts claimed for repatriation.